

functional requirements and not to provide more promotional avenues to either the Service or civilian officers.

(d) In implementation of the orders issued by the former Minister of State for Defence, 6 civilian officers have already been promoted against service officers vacancies. The cadre review of the service and civilian officers has also been taken in hand. It is proposed to bifurcate Group A posts between Civilian and Service cadres on the basis of functions and job content of each post before the two cadres are reviewed to provide separate channels for promotion.

Statement

Service Officers		Civilian Officers	
Brigadiers	14	Directors II	4
Colonels	34	DCSO	15
Lt. Colonels	102	P.Sc.O.	58
Majors	154	SSO-I	141
Total :	304	Total :	218

Viscose Fire Unit of Gwalior Rayons, Mavoor (Kerala)

10404. SHRI A.K. BALAN : Will the Minister of COMMERCE be pleased to state :

(a) the turnover of the viscose staple Fibre Unit of Gwalior Rayons Mavoor, in Kerala since 1968 ;

(b) whether Government have incurred any loss in revenue since the above unit is unauthorised ; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) ; (a) Vis-

cose Staple Fibre Unit of M/s. Gwalior Rayon at Mavoor (Kerala) has been established in 1968 without obtaining a licence under IDR Act 1951. Approximate production reported since 1972 is given in the enclosed statement.

(b) Excise duty is payable whether the unit is authorised or not.

(c) Does not arise.

Statement

(Qty. in tonnes)

(Value in Rs. lakhs)

PRODUCTION

Year	Qty.	Value
1972	13873	668
1973	6551	315
1974	11093	904
1975	6943	558
1976	14582	1227
1977	13996	1081
1978	9263	839
1979	10014	1005
1980	7543	866
1981	7148	1016

News-Item Captioned "Growers Blame Coffee Board"

10405. PROF. P. J. KURIEN : Will the Minister of COMMERCE be pleased to state :

(a) whether the allegations against Coffee Board by a Board Member in the Indian Express dated 26th January, 1982 captioned "Growers blame Coffee Board" has come to the notice of Government ; and

(b) if so, what action Government propose to take in the matter ?